

District and Sessions Court, Raigad-Alibag

Read. Hon'ble High Court's Circular dated 04/05/2020.

C I R C U L A R

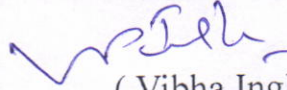
In view of circular dt.04/05/2020 issued by Hon'ble High court, the following precautions shall be taken in the Court Complex, Court Halls and Offices at Head Quarter and all Taluka Courts in the District.

- 1) All the Advocates, Litigants and members of staff are advised to download the Arogya Setu App on their mobile phones.
- 2) All the Advocates and litigants are required to show their identity cards at the entry gate of the Court complex.
- 3) A register be maintained at the entry point of the Court Complex and names of the entrants be recorded in the said register, after verifying due identification.
- 4) No person shall be permitted to enter the premises of Courts without wearing a mask.
- 5) Anyone showing signs or symptoms of COVID-19 after his apparent screening, shall not be allowed to enter or remain in the court rooms.
- 6) Provision shall be made for hand wash and sanitizers at entry gate of Court Complex and Court Rooms.
- 7) Necessary social distancing shall be maintained during the transaction of court business.
- 8) The Advocates and litigants are advised to follow strict social distancing while accessing any department of courts.

- 9) The Departments shall endeavor to allot a time slot to address any query on the part of advocates and litigants adhere the time slot in consonance with social distancing mechanism.

All Bar Association the informed accordingly.

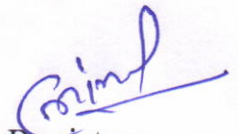
District Court Raigad
Date : 04.05.2020.


(Vibha Ingle)
Principal District Judge, Raigad-Alibag

No. Admn./944/2020
District Court, Raigad-Alibag
Date : 04/05/2020.

Copy forwarded with compliments for information and necessary action and submission of compliance report as directed.

- 1) All the Judicial Officers in Raigad District (They are directed to display this circular on notice board and report compliance).
- 2) The Secretary, District Legal Service Authority, Raigad.
- 3) The Court Manager, District Court, Raigad Alibag.
- 4) The Collector, Raigad.
- 5) The District Superintendent of Police Raigad.
- 6) The superintendent, District Prison, Alibag
- 7) The Superintendent, Centrla Jail, Taloja.
- 8) The District Government Pleader, Raigad-Alibag.
- 9) The Resident, District and Taluka Bar Association in Raigad Dist.
- 10) The Superintent (Adm/Judl/Inspection District Court, Raigad)
- 11) Notice Board.


Registrar,
District Court, Raigad Alibag.